National Company Law Tribunal Allahabad Bench Allahabad

CP No. 106(ND)/2012 TP20/111/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016.

NAME OF THE COMPANY: Smt. Poonam Gupta

Vs.

M/s Janammandal Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 08.08.2016

CP NO. 106 (ND)/12 Smt. Poonam Gupta v. M/s janammandal Ltd.

Counsel for both sides is present. The Learned Counsel for the respondent entered appearance by filing Vakalatnama. It is represented by both sides that these matters and two other matters stand listed on 09.08.2016 namely C.P.No. 107,108 and 106 are inter connected, as they are between the same parties and in all possibilities if all the matters are listed for hearing on one day, their simultaneous hearing would avoid reaching conflicting decisions. As there is no disagreement on this point between all the parties, we direct that these three matters and also two matters stand listed on 09.08.2016 shall be listed for hearing on 27.09.2016. In the meanwhile both sides are requested to file synopsis of the case (list of dates and events). C.P.No. 107,108 and 106 shall be delisted from the cause list of 09.08.2016).

The matter shall be listed on 27.09.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)